

ITEM NO.24

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Criminal) No(s).204/2023

TELUGU UMADEVI KRISHNAIAH & ANR.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

IA No.95503/2023 - APPLICATION FOR PERMISSION
IA No.95492/2023 - APPLICATION FOR PERMISSION
IA No.93339/2023 - EX-PARTE STAY
IA No.95505/2023 - EXEMPTION FROM FILING O.T.
IA No.93340/2023 - EXEMPTION FROM FILING O.T.
IA No.95490/2023 - INTERVENTION/IMPLEADMENT

Date : 19-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Ms. Tanya Shree, AOR
Mr. Sarthak Karol, Adv.
Mr. Ritu Raj, Adv.
Mr. Ayush Anand, Adv.
Ms. Rajni Gupta, Adv.

For Respondent(s) Mr. Manish Kumar, AOR
For R.Nos.1 & 3

For R.No.4 Dr. A.P. Singh, Adv.
Mr. Sadashiv, AOR
Mr. V.P. Singh, Adv.
Mrs. Richa Singh, Adv.
Mrs. Geeta Chauhan, Adv.
Mrs. Pratima Rani, Adv.
Mr. Suraj Singh, Adv.

For Intervenor Mr. M. Shoeb Alam, Adv.
(Mr. Nand Kumar Ms. Fauzia Shakil, Adv.
Sagar) Mr. Agastya Sen, Adv.

Mr. K.J. Alphons, Applicant-in-person

UPON hearing the counsel the Court made the following
O R D E R

1. The application for intervention filed by the applicant - Nand Kumar Sagar is declined. In the event of any necessity, we will request the members of the Bar to assist this Court at the time of final hearing.
2. Service is complete upon the relevant parties.
3. Mr. Manish Kumar, learned counsel has entered appearance on behalf of respondent Nos.1 and 3.
4. Mr. Sadashiv, learned counsel has entered appearance on behalf of respondent No.4.
5. Four weeks' time is granted to respondent Nos.1, 3 and 4 to file their respective counter affidavits. It is made clear that no further opportunity will be granted for the said purpose.
6. Rejoinder affidavit, if any, be filed within two weeks thereafter.
7. Counsel for the respondent - State is directed to produce the original records, which led to grant of remission to respondent No.4 vide order dated 24.04.2023, on the next date of hearing.
8. Post the matter for hearing on 08.08.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)